

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
JULY -2017**

| KIND OF CASES | PREVIOUS | INSTITUTION | | | DISPOSAL | | | CLOSING |
|--|---------------|-------------|-------------|-------------|------------|-------------|-------------|---------------|
| | BALANCE | DB | SB | TOTAL | DB | SB | TOTAL | BALANCE |
| MAIN CASES | | | | | | | | |
| CIVIL SIDE | | | | | | | | |
| CIVIL FIRST APPEAL | 8001 | - | 77 | 77 | - | 28 | 28 | 8050 |
| CIVIL SECOND APPEAL | 2634 | - | 38 | 38 | - | 16 | 16 | 2656 |
| EX. FIRST APPEAL | 34 | - | 1 | 1 | - | 0 | 0 | 35 |
| EX. SECOND APPEAL | 5 | - | 0 | 0 | - | 0 | 0 | 5 |
| CIVIL MISC. APPEAL | 25532 | 10 | 380 | 390 | 7 | 256 | 263 | 25659 |
| CIVIL REVISION | 497 | 0 | 20 | 20 | 0 | 20 | 20 | 497 |
| CIVIL REVIEW | 485 | 13 | 11 | 24 | 16 | 17 | 33 | 476 |
| CUSTA (CUSTOM APPEAL) | 1 | 0 | - | 0 | 0 | - | 0 | 1 |
| INCOME TAX REF. | 3 | 0 | - | 0 | 0 | - | 0 | 3 |
| OTHER TAX REF. | 6 | 0 | - | 0 | 0 | - | 0 | 6 |
| TAX CASES | 0 | - | - | 0 | - | - | 0 | 0 |
| EXCISE ACT REF. | 0 | - | - | 0 | - | - | 0 | 0 |
| L. T. APPEAL | 598 | 23 | 0 | 23 | 7 | 0 | 7 | 614 |
| W. T. A. | 15 | 0 | - | 0 | - | - | 0 | 15 |
| SALES TAX REVISIONS | 633 | 0 | 0 | 0 | 0 | 0 | 0 | 633 |
| TESTAMENTARY CASES | 1 | - | 0 | 0 | - | - | 0 | 1 |
| COMPANY PETITION | 38 | 0 | 0 | 0 | 0 | 0 | 0 | 38 |
| COMPANY APPEAL | 4 | - | 0 | 0 | - | 0 | 0 | 4 |
| COMPANY APPLS. | 14 | - | 0 | 0 | - | 0 | 0 | 14 |
| COMPANY SUITS | - | - | - | 0 | - | - | 0 | 0 |
| COMPANY LIQUIDATION | 12 | - | - | 0 | - | 0 | 0 | 12 |
| ELECTION PETITION | 0 | - | - | 0 | - | - | 0 | 0 |
| SPECIAL APPEAL (CIVIL) | 26 | 3 | - | 3 | 1 | - | 1 | 28 |
| SPECIAL APPEAL (WRIT) | 1636 | 94 | 0 | 94 | 204 | - | 204 | 1526 |
| CIVIL CONTEMPT | 1977 | 6 | 132 | 138 | 10 | 280 | 290 | 1825 |
| CIVIL WRIT | 42293 | 192 | 1416 | 1608 | 235 | 1155 | 1390 | 42511 |
| OOS | 2 | 0 | 0 | 0 | - | - | 0 | 2 |
| CENTRAL EXCISE APPEAL | 339 | 35 | - | 35 | 4 | - | 4 | 370 |
| CROSS OBJECTION | 634 | 0 | 0 | 0 | 0 | 1 | 1 | 633 |
| CIVIL REFERENCE | 1 | - | - | 0 | - | - | 0 | 1 |
| TOTAL "A" | 85421 | 376 | 2075 | 2451 | 484 | 1773 | 2257 | 85615 |
| CRIMINAL SIDE | | | | | | | | |
| MURDER REFERENCE | 2 | 1 | - | 1 | 2 | - | 2 | 1 |
| CRIMINAL APPEAL | 17423 | 35 | 94 | 129 | 35 | 74 | 109 | 17443 |
| CRIMINAL REVISION | 7958 | - | 152 | 152 | 2 | 201 | 203 | 7907 |
| CRL. MISC. PET. U/S 482 CR. P.C. | 4574 | 0 | 413 | 413 | 0 | 687 | 687 | 4300 |
| CRL. MISC. BAIL U/S 438 & 439 CR. P. C. | 998 | - | 1129 | 1129 | - | 990 | 990 | 1137 |
| CR. CONT. PETITION | 1 | - | 3 | 3 | 1 | 0 | 1 | 3 |
| CRIMINAL REFERENCE | - | - | - | 0 | - | - | 0 | 0 |
| HABES CORPUS | 179 | 18 | - | 18 | 17 | - | 17 | 180 |
| CR. L TO A | 514 | 4 | 51 | 55 | 11 | 111 | 122 | 447 |
| CRLW | 60 | 0 | 2 | 2 | 0 | 11 | 11 | 51 |
| CRLO (CRIMINAL ORIGINAL) | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| TOTAL B | 31710 | 58 | 1844 | 1902 | 68 | 2074 | 2142 | 31470 |
| TOTAL A + B | 117131 | 434 | 3919 | 4353 | 552 | 3847 | 4399 | 117085 |
| OTHER ORIGINAL JURISDICTION CASES | | | | | | | | |
| ARBITRATION APPLICATION | 26 | - | 5 | 5 | - | 2 | 2 | 29 |
| LEAVE TO APPEAL TO S. C | 30 | - | 0 | 0 | 0 | 0 | 0 | 30 |
| CIVIL TRANSFER APPLICATION | 194 | - | 19 | 19 | 0 | 30 | 30 | 183 |
| CRIMINAL TRANSFER | 16 | - | 0 | 0 | - | 2 | 2 | 14 |
| TOTAL C | 266 | 0 | 24 | 24 | 0 | 34 | 34 | 256 |
| GRAND TOTAL A+B+C+ | 117397 | 434 | 3943 | 4377 | 552 | 3881 | 4433 | 117341 |

D. A. Bhati
DEPUTY REGISTRAR (JUDL.) 16-8-17